(b) if so, when a notification was issued in this regard and the details thereof?

THE MINISTER OF URBAN DE-VELOPMENT (SHRIMATI SHEI-LA KAUL): (a) and (b) Orders for conversion of certain categories of leasehold rights to freehold were issued on 11th March, 1991. Some further issues in this behalf are under examination.

[English]

Herbal Cure for AIDS

*305. SHRIMATI DIL KUMARI BHANDARI: Will the Minister of HEALTH AND FAMILY WEL-FARE be pleased to state:

(a) whether attention of the Government has been drawn to a newsitem captioned "Herbal medicine to cure AIDS", appearing in Deccan Chronicle, Secunderabad dated June 27, 1991;

- (b) if so, whether any scientific clinical test has been conducted and whether it has been tried on a large scale on HIV positive patients;
 - (c) if so, the results thereof; and
- (d) the number of AIDS cases reported so far in the country, Statewise, including Sikkim?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI M. L. FOTEDAR): (a) to (d) Government is aware about the news item captioned "Herbal medicine to cure AIDS" which appeared in Deccan Chronicle dated 27-6-1991. No clinical trial has so far been carried out on Human Immune Deficiency (HIV) infected patients to test the efficacy of the herb "Mayurisikha".

The number of AIDS cases reported as on 30th June, 1991 statewise is as under:—

Name of the	State	/ U.T .								Nun	nber of AIDS Cases
Andhra Pradesh		•				•		•	•	•	1
Assam		•							• •	•	1
Chandigarh (UT)/Punj	ab	•					•			8
Delhi				•	:			•			10
Goa	• ,	•									2
Gujarat .			. •		•						1
Jammu & Kashi	mir `		•		•			•	•		1
Kerala .										•	2
Maharashtra											24
Manipur .											4
Pondicherry .						•					3
Rajasthan .	. '										1
Tamil Nadu .											8
Uttar Pradesh									,		1
West Bengal									-		1
Sikkim .					•	•					
To	tal	• .	,		•		•		•	• .	68